

(4)

20/11/88

Per Tribunal

Mr G.D. Samant Adv for the applicant.

~~Mr. D. D. Samant Adv for the~~

Mr Mehler filed the reply today which is taken on Reg record.

Adjourned to 8/2/89 for further directions. before Dy Registrar

per 20/11
Dy Registrar

Dt. 8/2/1989.

Mr. G.D. Samant, Advocate for the applicant.

Mr. Dinesh Shah, Advocate for the respondents ^{is not present} Mr. G.D. Samant has filed misc. application for bringing Legal Heirs ^{on} for the record of the applicant & has undertaken to serve a copy of the same on the other side.

Register this misc. petition and place the same before the Tribunal for orders on 30/3/89. No notice to either side.


Dy. Registrar.

M.P. No 133/89

for order (at Flag A)

886
9/2/89